

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTYSECOND REPORT

(Fourth Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Twenty-second Report.

2. The Committee met on the 4th March, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 8th March, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 8th March, 1968 had been invited to present their views on the Resolutions before the Committee. Shri Prem Chand Verma attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Activities of Left Communist Party | 2 hours. |
| (2) Resolution regarding Forces of disintegration | 2 hours. |

NEW DELHI;
March 4, 1968.
Phalguna 14, 1889 (Saka).

R. K. KHADILKAR,
Chairman,
Committee on Private Members' Bills
and Resolutions.